

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO.343  
TO BE ANSWERED ON 18.12.2017**

**VIP QUOTA IN KENDRIYA VIDYALAYAS**

**†343. SHRI KAUSHAL KISHORE:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of instances wherein children of one family are admitted in different shifts by draw system and under VIP quota in Kendriya Vidyalayas due to which the routine of the parents gets disturbed;
- (b) if so, whether the shifts are not changed in spite of difficulties of the parents regarding getting admission in same shift;
- (c) the reaction of the Government in this regard; and
- (d) the details of the guidelines proposed to be issued by the Government to simplify the process of changing shift?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a) to (d):In Kendriya Vidyalayas two shifts of same school are considered as separate schools for the purpose of admission. Parents are required to apply in the shift in which they seek admission for their wards. If the parent applies in both shifts, the admission can be secured in any shift having regard to the outcome of the draw of lots.

Kendriya Vidyalaya Sangathan already has provision for change of shift in case of genuine problems faced by students subject to availability of seats in the desired shift.

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